Item No.537 Advance List

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (THROUGH VIRTUAL MODE)

CMAM No.51/2008

National Insurance Company Ltd.

...Appellant(s)

Through: Mr. J. A. Kawoosa, Advocate.

Vs.

Javaid Ahmad Dar & Ors.

...Respondent(s)

Through: Mr. Mohammad Ayoub, Advocate.

<u>CORAM:</u> Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 08.06.2020

Learned counsel for the respondents submits that he is not able to trace out his brief and that Registry be directed to provide him the digital file.

Learned counsel for the respondents shall approach the Registrar Judicial who shall provide him the digital file.

List again on 15th June, 2020.

(Sanjay Dhar) Judge

Srinagar <u>08.06.2020</u> *"Bhat Altaf, PS"*